

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **07.04.2021 at 2.00 PM**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/845/IB/2019
NAME OF PETITIONER : PMI Engineering Exports Pvt Ltd
NAME OF RESPONDENT : KGS Developers Ltd
SECTION : Sec 7 Of IBC 2016

ORDER

Learned Counsel for Applicant Ms. Preethi Sharma of M/s. A.K. Mysamy & Associates is present through video conferencing platform.

Upon notice, Corporate Debtor is being represented by Mr. Vishnu Mohan who undertakes to file vakalath on behalf of Corporate Debtor.

Let the same be complied within a day or two and counter be filed within a period of two weeks from today. Post this matter on **28.04.2021.**

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MEMBER (JUDICIAL)